

ITEM NO.100

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1354/2016
STATE OF UTTAR PRADESH Petitioner(s)

VERSUS

RAN VIJAY AND ORS. Respondent(s)

(With appln. (s) for exemption from filing O.T.)

Date : 12/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. C. D. Singh, Adv.

Mr. Sandeepan Patak, Adv.

For Respondent(s)

Mr. Danish Zubair Khan, Adv.

Mr. Ajeet Pandey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent nos. 1 to 3 have already filed counter affidavit.

Ld. Counsel for the petitioner shall take fresh steps for
service on respondent no. 4 within two weeks and notice thereafter,
be issued.

List again on 20.10.2016.

(PAWAN DEV KOTWAL)
Registrar